

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SMT. M. A. BARALIYA  
COURT 18 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 20-06-2020**

<b>Sr</b>	<b>Case no</b>	<b>Name of Parties</b>	<b>Stage</b>	<b>Remark</b>
01	<b>SPL case 27/2020</b>	The State of Maharashtra - Wadala TT Police Station – Vs Chandbabu @ Chandu Moh Ali Shaikh	<b>Hearing</b>	
02	SPL Case 82/2020	The State of Worli Police Station Vs Faraj Iqbal Mukadam	<b>Hearing</b>	
03	BAIL APPL POCSO 100690/2020	The State- Mahim Police Station, Vs Shahanwa Aslam Khan Applicant	Order	
4	ABA 470/2020	Ajaykumar Bankim Rathod V/s State Agaripada P.stn.	Hrg.	
5	POCSO Case 471/18	The State of Antophill P.stn V/s Abdul Rehman Mehabub Lohar	Judgment	
6	POCSO Case 548/18	The State CSMT Rly V/s Kishor Kumar Kashyap	Accused Stm	